<u>NOTICE</u>

In continuation of the Notice dated 5th June 2025 regarding filing of praecipes, IT IS HEREBY NOTIFIED for the information of the Advocates and the parties appearing in-person at the **Principal Seat at Bombay** that the Division Bench comprising of **the Hon'ble Shri Justice M.S. Sonak and the Hon'ble Shri Justice Jitendra S. Jain has issued the following directions :**

- Praecipes should not be by way of attachment, but same should be typed in the body of praecipes.
- 2. On all Fridays, the Appeal Admission board will be taken in the morning sessions and Appeal Final Hearing board will be taken in the afternoon session.

Dated this 9th day of July, 2025.

By Order,

sd/-(A. H. Laddhad) Prothonotary & Sr. Master, High Court, O.S. Bombay. sd/-**(H. M. Bhosale)** Registrar (Judl-I), High Court, A.S., Bombay.